

**Office of the District & Sessions Judge  
Kaimur at Bhabhua**

Misc. Order No. 56 / 2017

Dated, Bhabhua, The 6th April 2017

Since the court of Sri H. Pandey, JM/ AM is vacant , following cases pending in his court is hereby recalled from his file and transfereed to the court as follows:--

**ACJM IV**

Sl. No.	Case No.	Sl. No.	Case No.	Sl. No.	Case No.
1	off. 27/05-30565/14	2	Gr23/01-*34913/14	3	Gr1905/10-2036/14
4	Gr1485/08-40636/14	5	F 6/93-3057/14	6	Off. 2/12-30332/14
7	Gr933/09-103101019422009	8	Gr149/1-38385/15	9	Gr475/09-33151/14
10	Gr 573/12-31338/14	11	Gr603/10-36862/14	12	Gr1529/09-39914/14
13	Gr1789/09-4287/14	14	Gr1156/04-37231/14	15	Gr1102/06-35521/14
16	Gr86/04-103101002742014	17	Gr 759/08-34204/14	18	Gr510/11-1987/14
19	Gr1134/12-34/14	20	Gr967/11-32077/14	21	Gr1229/10-43019/14
22	Gr31/08-35478/14	23	Gr520/14-40183/14	24	Gr1488/04-39641/14
25	Gr455/02-35904/14	26	Gr1085/99-687/14	27	Gr1194/01-39756/14
28	Gr1431/10-33883/14	29	Gr489/07-35762/14	30	F 8/99-3028/14
31	C 338/10-5461/14	32	C 123/15-145/15	33	C 558/15-617/15
34	C 700/15-755/15	35	C 1023/03-6254/14	36	C 927/02-5988/14
37	C 495/11-5237/14	38	C 1065/07-42985/14		

**ACJM V**

1	Gr 24/09-34441/14	2	Gr 613/03-38673/14	3	F 39/11-3026/14
4	Gr 386/07-35936/14	5	Ex 04/07-2825/14	6	Gr 850/15-1254/15
7	F 34/07-3641/14	8	Gr 1260/10-41289/14	9	Gr 234/11-33754/14
10	Gr 1900/09-41724/14	11	Gr 1493/04-33510/14	12	Gr 118/03-40331/14
13	Gr 79/04-37188/14	14	Gr 1004/11-38179/14	15	F 105/98-3186/14
16	F 20/03-3125/14	17	F 12/09-3075/14	18	SE 7/08-2911/14
19	Gr 112/07-33358/14	20	Gr 875/04-3442/16	21	Gr 1547/02-35342/14
22	Gr 710/12-42960/14	23	Gr 675/04-36072/14	24	Gr 1178/05-36699/14
25	C 342/10-6303/14	26	C 691/06-8520/14	27	C 1444/09-4143/14

